

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 118 OF 2016

AND

APPEAL NO. 151 OF 2016

Dated: 27th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 118 OF 2016

In the matter of:

Welspun Renewable Energy Pvt. Ltd. Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1
Mr. S. Vallinayagam for R-2

APPEAL NO. 151 OF 2016

In the matter of:

National Solar Energy Federation of India Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **20.11.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/ss